

GOA STATE POLLUTION CONTROL BOARD

गोंय राज्य प्रदूषण नियंत्रण मंडळ

(An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Board)

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Member Secretary GSPCB: ms-gspcb.goa@nic.in
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Tel/Fax No. : 0832-2407700

No. 11/2/21-PCB/Reg/14218

ByEmail

S /11/2021

To,
The Registrar,
National Green Tribunal (West Zone Bench),
Pune-Maharashtra

Sub: Filing of Action Taken Report in OA No. 42/2021(Royla C.Fernandes v/s State of Goa & ors.) before the Principal Bench of NGT, New Delhi.

Sir,

In terms of directions dated 22/06/2021 passed in OA No. 42/2021(Royala Fernandes v/s State of Goa & Ors.); Please find enclosed herewith copy of order dated 07/07/2021 issued by the Directorate of Environment & Climate Change, Govt. of Goa as well as letter dated 27/10/2021 received from the Chief Engineer (NH, R & B) PWD, Govt. of Goa enclosing minutes of the meeting and plan showing original scope awarded and the modified proposal which is recommended by the Ten Member Committee appointed by the NGT.

Yours Faithfully,

(Dr. Shamila Monteiro)

Member Secretary

Goa State Pollution Control Board

Enclosed As above:

Copy to:

2. Office file. 2. Guard file. 3. Legal Section file



Government of Goa
Department of Environment & Climate Change
 4th Floor, Dempo Towers, Panaji - Goa - 403 001,
 e-mail: dir-env.goa@gov.in www.envcc.goa.gov.in

No. 30-3-2021/ENVT&CC/DIR/COURT-MATTER/237 Date: 07/07/2021

ORDER

Sub:- Constitution of Committee as directed by the Hon'ble NGT (Principal Bench in O.A.No 42/2021 (WZ) Royla C Fernandes V/s State of Goa & Ors. dated 22.06.2021.

Ref:- Order in O.A. No. 42/2021 (WZ) dated 22/06/2021.

That Royla C Fernandes had filed application bearing OA No 42/2021 (WZ) before the National Green Tribunal seeking directions that the road constructed is in violations of environmental norms in construction of balance stretch of Margao National Highway Western Bypass Road through the villages Seraulim to Benaulim, which is 2.75Km from wholesale fish market road Seraulim to Varca road (Ch. 31/900 to Ch. 34/650. The road is being constructed by the PWD, Goa through Respondent No. 13 - M/s M. Venkata Rao Infra Projects Pvt. Ltd., Caranzalem, Goa.

By the order dated 22/06/2021, the Tribunal had issued that following direction at para 10 stating as "..... 10. Accordingly, we direct constitution of a ten member joint Committee comprising SEIAA, Goa, Goa State Biodiversity Board, Goa State Wetland Authority, PWD, Goa, Goa Coastal Zone Management Authority (GCZMA), District Magistrate, South Goa, Water Resources Department, State PCB, a nominee of National Wetland Authority and a nominee of PCCF (HoFF), Goa. The State PCB and SEIAA, Goa will be the nodal agency for coordination and compliance. A meeting of the Committee may be held within two weeks and after taking stock of the situation, plan of action may be prepared and executed. The Committee may also undertake visit to the site as early as possible. An action taken report may be filed within three months by e-mail at judicialngt@gov.in preferably in the form of

searchable PDF/ OCR Support PDF and not in the form of Image PDF. The applicant is at liberty to make representation to the Committee through the nodal agency. ”

The State Government hereby constitutes the Committee with the following members.

Sr. No.	Agency	Representative	Designation
1.	GCZMA	Chairperson, GCZMA	Chairperson of Committee
2.	District Magistrate South	District Magistrate South	Member
3.	Goa-SEIAA	Member Secretary, Goa - SEIAA	Member
4.	GSBB	Member Secretary, GSBB	Member
5.	GSWA	Arch. Mangesh Prabhugaonkar, Member - GSWA	Member
6.	PWD	Principal Chief Engineer or his representative not below the rank of Chief Engineer.	Member
7.	WRD	Chief Engineer	Member
8.	NWA	Nominee appointed by NWA	Member
9.	PCCF	Shri Saurabh Kumar, CF	Member
10.	GSPCB	Shri Sanjeev Joglekar, Sr. EE	Member Convener / Nodal Person

The term of reference of Committee are as mentioned in the NGT Order dated 22/06/2021. This is issued with the approval of the State Government vide U.O. No. 4082 dated 06/07/2021

By order and in the name of the
Governor of Goa

(Dasharath M. Redkar)

Director (Environment & CC)

To,
The Director, Department of Printing Press, Government of Goa, Panaji with the request to publish in the Official Gazettee.

Copy to:
All above.

No: GOA/PWD/CE(NH, R&B)/ *Gen* /2021-22/ 2374
Government of Goa,
Office of the Chief Engineer (NH,R&B),
Public Works Department,
Panaji- Althino-Goa

Dated: - 27/10/2021

To,

1) The Member Secretary,
Goa State Environment Impact Assessment Authority,
4th Floor, Dempo Tower,
Patto, Panaji - Goa.
403001

2) The Member Secretary,
Goa State Pollution Control Board,
Nr. Pilerne Industrial Estate,
Opp. Saligao Seminary,
Saligao - Bardez Goa.
403511

Sub:- Minutes of the meeting ⁶Regarding order dated 26.02.21 by the Hon'ble National Green Tribunal (Principal Bench) in original application no. 42/2021 (WZ), Roylea C. Fernandes V/S State of Goa and ORS. held on 5th October 2021 from 2:30 P.M. onwards in the conference hall of Dept. of Environment and Climate change, 4th floor, Dempo Tower, Patto-Panaji.

Ref:- NGT Order dated 22.06/2021 (Original Application No. 42/2021 (WZ))

Sir,

Please find enclosed herewith minutes of the meeting as regards to above subject work for onward submission to the National Green Tribunal Principal Bench, New Delhi for further necessary action.

Further enclosed herewith (plan showing original scope awarded and the modified proposal which is recommended by the Ten member committee appointed by National Green Tribunal.

Yours faithfully,


27/10/21
Chief Engineer (NH R & B),
P.W.D.

Copy to:

- 1) The Executive Engineer, WDXIV(NH),P.W.D, Fatorda, Margao-Goa.
- 2) Concerned File.
- 3) Guard File.

MINUTES OF THE MEETING OF THE MEETING " REGARDING ORDER DATED 22/06/2021, BY THE HON'BLE NATIONAL GREEN TRIBUNAL (PRINCIPAL BENCH) IN ORIGINAL APPLICATION NO. 42/2021 (WZ), ROYLA C. FERNANDES V/S STATE OF GOA & ORS. HELD ON 09TH JULY 2021 FROM 6:00 PM ONWARDS IN THE CONFERENCE HALL, VAN BHAWAN, ALTINHO.

The meeting was chaired by Shri. Kunal, IAS, Secretary Environment and Climate Change, Government of Goa.

The following members attended the meeting;

1. Shri. Kunal, IAS, Chairman, GCZMA.
2. Ruchika Katyay, Collector, South Goa.
3. Dr. Ramesh M., MoEFCC, representative for National Wetland Authority and Dr. Vohra. (Virtually present)
4. Shri. U. P. Parsekar, Principal Chief Engineer, Public Works Department.
5. Shri. D. C. Gupta, Chief Engineer, National Highway, R & B.
6. Shri. Dashrath M. Redkar, Member Secretary, GSEIAA.
7. Shri. Saurabh Kumar, IES, Conservator of Forest, Goa Forest Department, representing PCCF, Goa Forest Department.
8. Shri. Anand Jadhav, DCF (HQ), Goa Forest Department.
9. Shri. Dattaprasad Kamat, Executive Engineer, WD XIV (NH), Fatorda.
10. Shri. Rajesh Phadte, TA, WD XIV (NH), Fatorda.
11. Shri. Sanjeev Joglekar, GSPCB.
12. Ar. Manguesh R. Prabhugaonkar, Expert Member, Goa State Wetland Authority, Advisory Committee Member.
13. Eng. Shri. Pramod Badami, CE, WRD.
14. Dr. Pradip Sarmokadam, Member Secretary, GSBB.

At the outset, Shri. Kunal, Chairman GCZMA welcomed the members present and explained about the mandate of the committee in terms of the order passed by Hon NGT. The order passed by Hon. NGT was read out during the meeting.

Member Secretary, GSBB, explained in brief the chronology of events on receipt of the complaint filed by Arch. Royla Fernandes. Further he explained that the WRD has already conducted the inspection and given their report pursuant to the receipt of the complaint. However Arch. Royla Fernandes has approached the Hon'ble NGT. The said

ds

report of the WRD has been deliberated before the Board /Authority in order to incorporate suggestions from Ar. Roylea in the design of the proposed western bypass project undertaken by the PWD.

Shri. U. P. Parsekar, Principal Chief Engineer, Public Works Department, explained the need for the bypass was to divert the major traffic crossing through the Margao city. The work of completion is held up due to this missing link of 2.75 kms stretch, between already built areas of the Bypass road. The reason being the insistence of complainant for road on stilts or over bridges. As suggested and adhering to the High Court order that passage of water was more important, WRD prepared the revised plan and the same was submitted to PWD.

Shri. Badami placed on record that all considerations were taken up by WRD and measures to be incorporated to protect bunds and not to disturb the ecology & hydrology in its report.

The objections raised by the complainant for the proposed project are as follows:

1. Flooding / water logging due to improper drainage.
2. Destruction of Khazan/ agriculture lands
3. Destruction of wetlands , water bodies and ponds.
4. Destruction of Biodiversity

Chairman, GCZMA asked the Principal Chief Engineer, PWD to provide the following information:

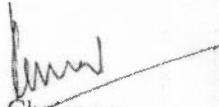
1. Plan of the proposed Alignment of the Western Bypass on Survey Plan
2. Land use as mentioned in the Form I & XIV for each survey number of the land acquired for the project.

Chairman asked the GCZMA/GSEIAA to prepare a GIS Map of the proposed alignment of the Western Bypass with all attributes such as Khazan Land, Agriculture Land, Water bodies, Wetlands survey number wise .

It was decided to hold the next meeting on 23rd July, 2021 at same venue at 6 pm .

Meeting ended with thanks to the Chair.


Env. Enginner
(GSPCB)


Chairman
(GCZMA)

MINUTES OF THE MEETING "REGARDING ORDER DATED 22/06/2021, BY THE HON'BLE NATIONAL GREEN TRIBUNAL (PRINCIPAL BENCH) IN ORIGINAL APPLICATION NO. 42/2021 (WZ), ROYLA C. FERNANDES V/S STATE OF GOA & ORS. HELD ON 23RD JULY 2021 FROM 7:20 PM ONWARDS IN THE CONFERENCE HALL, 2ND FLOOR, SECRETARIAT BUILDING, PORVORIM, GOA.

The Meeting was chaired by Shri. Kunal, IAS, Secretary Environment and Climate Change, Government of Goa.

The following members attended the meeting:

1. Shri. Kunal, IAS, Chairman, Goa Coastal Zone Management Authority (GCZMA)
2. Shri. Surendra Naik, Addnl. Collector, South Goa.
3. Shri. Dashrath M. Redkar, Member Secretary, Goa State Environment Impact Assessment Authority (GSEIAA).
4. Shri. D. C. Gupta, Chief Engineer, National Highway, R & B, Public Works Department (PWD).
5. Shri. Dattaprasad S. Kamat, Executive Engineer, WD XIV (NH), PWD, Fatorda.
6. Dr. Pradip Sarmokadam, Member Secretary, Goa State Biodiversity Board (GSBB).
7. Shri. Sanjeev Joglekar, Goa State Pollution Control Board (GSPCB)
8. Shri. Shivanand Kambli, Civil Engineer, GCZMA

At the outset, Shri. Kunal, Chairman GCZMA welcomed the members present and sought the action taken by concerned departments since the last meeting which was 09th July 2021.

The team perused & discussed the revised maps presented by Shri. D. C. Gupta, Chief Engineer, National Highway, R & B, Public Works Department & Shri. Dattaprasad Kamat, Executive Engineer, WD XIV (NH), Fatorda.

It was decided to convene a site visit for ground truthing with respect to the water bodies and other land use features of the area of concern.

Member Secretary, GSBB, informed that once he receives the copy of revised map, the different ecosystem features/attributes such as Khazan Land, Agriculture Land, Water bodies, Wetlands present in the concerned area will be plotted.

Chairman, GCZMA, suggested for the preparation of separate maps as per the following.

- 1) Reflecting suggestions from PWD.
- 2) Reflecting suggestions from WRD.
- 3) Suggestions from Arch. Royla Fernandes.

27/5/21

- 4) Reflecting Land use as mentioned in Form I & IV for each survey no. of the land acquired for the project.
- 5) Reflecting water bodies, paddy fields and catchment area.

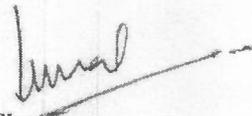
Shri. Sanjeev Joglekar, GSPCB informed that GIS maps are being prepared.

Meeting ended with thanks to the Chair & decision to present the Maps at the next meeting.



Env. Engineer

(GSPCB)



Chairman

(GCZMA)

MINUTES OF SITE INSPECTION CUM MEETING " REGARDING ORDER DATED 22/06/2021, BY THE HON'BLE NATIONAL GREEN TRIBUNAL (PRINCIPAL BENCH) IN ORIGINAL APPLICATION NO. 42/2021 (WZ), ROYLA C. FERNANDES V/S STATE OF GOA & ORS. HELD ON 13TH JULY 2021 FROM 1.30 PM ONWARDS AT THE SERAULLIM, BENAULLIM AND VARCA VILLAGE

The site inspection cum meeting was headed by Shri. Kunal, IAS, Secretary, Environment and Climate Change, Government of Goa.

The following members attended the meeting;

1. Shri. Kunal, IAS, Chairman, GCZMA.
2. Ruchika Katyal, Collector, South Goa.
3. Shri. D. C. Gupta, Chief Engineer, National Highway, R & B.
4. Dr Pradip Sarmokadam, Member Secretary, GSBB.
5. Shri. Dashrath M. Redkar, Member Secretary, GSEIAA.
6. Shri. Saurabh Kumar, IFS, Conservator of Forest, Goa Forest Department, representing PCCF, Goa Forest Department
7. Shri. Dattaprasad Kamat, Executive Engineer, WD XIV (NH), Fatorda.
8. Shri. Sanjeev Joglekar, GSPCB.
9. Ankunsh Goankar, EE, WRD

At the outset, Shri. Kunal, Chairman GCZMA, welcomed the members present at the site near the Wholesale Fish Market. He asked for the plans prepared for the proposed Western bypass with the recommendations made by the Petitioner, WRD, Plan showing Survey Numbers with land use as per the Revenue records, Plan to show water bodies, paddy fields/ khazans and catchment areas. The Committee also visited the locations along the proposed alignment of the Western Bye pass, which is the subject matter of directions by Hon'ble NGT.

The members present at the site perused the plans depicting the details and after that noted that the proposed alignment of the Western Bye pass is a continuation of the work for bye-pass already constructed except between chainage 31/900 to chainage 34/650 and passes predominantly through paddy fields as per the revenue records.

The proposed alignment is passing through low lying fields and at one location passes over Sal River where Culverts are proposed, and at one location is passing close to the bank of the Sal River.

In their draft Plan Goa Public Works Department has proposed in all 9 Culverts and Four underpasses, whereas the Water Resource Department has proposed Culverts at 12 locations. Therefore, the locations for Culverts proposed by PWD and WRD are not at the same locations.

The Committee noted no specific locations of the Vodlem Tollem, Komla Tollem and Dhakte/Diuler Tollem mentioned by the Petitioner depicted on the maps. Also, all the water bodies mentioned in the Petition need to be identified and shown on the plan.

It was decided as follows during the said inspection/meeting:-

1. The Engineers from PWD, GCZMA and WRD will inspect the complete alignment proposed for the Western Bypass and note the locations of Water bodies during the site inspection.
2. PWD will carry out a Drone Survey of the proposed alignment.
3. Forest Department will carry out an inspection to identify the existence of mangroves, if any, along the proposed alignment or close to the proposed alignment.
4. The GCZMA will identify the Khazans as per the draft CZMP along the proposed alignment.
5. WRD will examine the proposal of the PWD for providing nine culverts, including the proposed locations, and give their comments on whether the same is sufficient to avoid flooding or the PWD has to propose culverts at the 12 locations suggested by their Department.
6. The locations of Tollem mentioned at para 4 of the order of the Hon'ble NGT will be provided by the Goa State Wetland Authority, and the same will be depicted on the maps. Comments of the WRD will be sought in writing whether the proposed alignment is in the catchment areas of the Tollems; if yes, then measures are to be taken to ensure proper drainage.
7. PWD will confirm whether the submission made by the Petitioner, which is recorded by the Hon'ble NGT at para 5 of their order regarding landfilling and diversion of sewerage water, is causing waterlogging. Comments of GSPCB and the WRD to be sought regarding the diversion of sewerage water.
8. Comments in writing to be sought from WRD, PWD and GSPCB regarding observations recorded at Para 6 of the order.
9. Comments in writing to be sought from WRD, Goa State Biodiversity Board, Goa State Wetland Authority, Forest Department, Agriculture and PWD regarding observations at Para 7 of the order.

It was decided to hold the next meeting of the Committee on 20th August 2021 in the conference room of the Collector South, Margao.

During the site inspection, the Petitioner joined the Committee and was informed that she should make her presentation before the Committee in the conference room of the Collector South, Margao on 20th August, onwards, intimation for which will be given in due course.



Environmental Engineer, GSPCB



Chairman, GCZMA

MINUTES OF MEETING "ON ORDER DATED 22/06/2021, BY THE HON'BLE NATIONAL GREEN TRIBUNAL (PRINCIPAL BENCH) IN OA NO-42/2021(WZ)", HELD ON 20TH AUGUST 2021 AT 12 NOON AT CONFERENCE HALL OF COLLECTORATE BUILDING, SOUTH GOA.

A meeting was held in the Conference Room of the office of the Collector (South) on 20th August 2021 at 12 Noon to prepare an action plan in compliance of the order of Hon'ble National Green Tribunal in OA No 42/2021(WZ). Hon'ble NGT had advised the Petitioner to approach the represent the matters raised by her in the above mentioned OA. The Petitioner has emailed for an appointment to the nodal agency and the Committee has invited the Petitioner to present her views and ideas on the proposed Margao Western Bypass Road.

The following members attended the meeting;

1. Shri. Kunal, IAS, Chairman, GCZMA.
2. Ruchika Katyal, IAS, Collector, South Goa.
3. Shri. D.C.Gupta, Chief Engineer, National Highway, R & B
4. Shri Saurabh Kumar, IFS, Conservator of Forest, Goa Forest Department, representing PCCF, Goa Forest Department
5. Dattaprasad Kamat , EE, PWD DIV.XIV, Fatorda
6. Ankush Gawade, EE , WRD, Margao
7. Dashrath Redkar, M.S., SEIAA, Panjim-Goa
8. Dr Pradip Sarmokadam, Member Secretary, GSBB
9. A. A. Shetgaonkar, DCF
10. Dr. Shailesh Morajkar, SO, GSWA
11. Surendra Naik, AC-I, South Goa District

At the outset, Shri Kunal, IAS, Chairman welcomed all the members.

The Public Works Department shown the drone survey video and the map prepared by merging drone survey images to the Committee Members. The Committee also perused the thematic maps brought out on the area under consideration.

The Committee discussed the representation made by the Petitioner with regard to the proposed alignment for the Western Bypass and decided that the Water Resources Department and the Public Works Department should jointly examine the suggestions made by the Petitioner as well as various reports of the Government Departments as well as Authorities /Boards and after taking into consideration all the aspects to submit the proposal for alignment of Western bypass.

The meeting ended with thanks to chair.

[Handwritten signature]

Environmental Engineer
GSPCB

[Handwritten signature]
Chairman
GCZMA

MINUTES OF THE MEETING " REGARDING ORDER DATED 26.02.21
BY THE HON'BLE NATIONAL GREEN TRIBUNAL(PRINCIPAL
BENCH) IN ORIGINAL APPLICATION NO.42/2021 (WZ),
ROYLA C. FERNANDES V/S STATE OF GOA AND ORS. HELD ON 5TH
OCTOBER 2021 FROM 2:30 P.M. ONWARDS IN THE CONFERENCE
HALL OF DEPT. OF ENVIRONMENT AND CLIMATE CHANGE,4TH
FLOOR , DEMPO TOWER,PATTO-PANAJI.

The meeting was chaired by Shri.Kunal (IAS),Secretary Environment & Climate Change, and Chairman of Goa Coastal Zone Management Authority.

The following members attended the meeting;

- 1)Shri. Kunal (IAS) ,Chairman,GCZMA
- 2)Shri. Dasharath Redkar ,M.S. GCZMA
- 3)Shri. D.C. Gupta, C.E. , P.W.D.
- 4)Dr. Pradip Sarmokadam,Member Secretary,GSBB
- 5) Shri. Sanjeev Joglekar, Senior Env. Engineer, GSPCB
- 6) Shri. Ankush Gaunker, EE II, WRD
- 7) Ms. Snehal Prabhu, Dy. Collector, (Rev.)South

The Collector South and member nominated by National Wetland Authority attended the meeting by virtual mode,

At the outset, Shri. Kunal, IAS, welcomed all the members present and sought the action taken by concerned departments since the last meeting which was 20th August 2021.

Shri. D.C. Gupta , CE, PWD, explained the members that as discussed and decided during previous meeting the PWD has prepared a revised proposal for Western Bypass at Margao consisting a stretch of 2.75kms in consultation with WRD. A comparison of the revised proposal and earlier proposal has been already mailed to the members of the committee for their perusal.

The members noted from the calculation jointly prepared by the PWD and WRD that the existing maximum height of water retained is 98.53mts whereas with the

original alignment of proposed bypass the maximum height of water shall be 1.006mt i.e. there would be increased of 2.07cms in the water level.

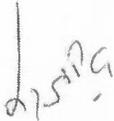
Further the members noted that with the revised/modified proposal the maximum height of water retained shall be 99.93 mts i.e increase in the water level by 1.4 cms as against the earlier rise of 2.07 cms and in the instance the entire stretch is constructed on elevated structure, the maximum height of water retained shall be 99.99 cms i.e a difference of only 0.06 cms which is negligible at the same time it would lead to high escalation in cost with very negligible benefit.

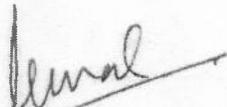
The member noted all the three alternatives which are as follows:

Parameter	As per Existing	Present Proposal(A1 grade) as per awarded contractor	Modified proposal (partly elevated) as per W.R.D. recommendation	Entire stretch in Elevated Section as demanded
1.Maximum likely height of the water retained	98.53 cms	100.6 cms	99.93 cms	99.99 cms
2.Elevated Structure/ filling of water body / diversion of river	--	Only on river crossing , filling of water body and part diversion of river	0.98 km elevated structure avoiding filling of water body and part diversion of river in the original proposal	Fully elevated structure
3.Borrow pits / earth work	-	Entire length will have earthwork and requirement of borrow pit is higher	0.98 kms elevated and rest on earthwork , so decrease in requirement of earthwork ,	Will require earthwork for service roads , however will lead to substantial

			however increase in requirement of concrete (cement , sand , aggregate)	reduction of earthwork . At the same time there will be multiple increase in concrete requirement (cement , sand , aggregate) and also will involve piling work.
4. Cost	-	148.48 Cr	218.94 Cr appx.	346.3 Cr appx

The members discussed and deliberated on all the three alternative scenarios and decided to recommend the modified approach with 0.98 km elevated structure which will lead to increase in cost of the project from present estimated cost of Rs 148.41 Crores to Rs 218.94 Crores approx, however will avoid filling of water body and part diversion of river.


Sanjeev Joglekar
Senior Environmental Engineer
GSPCB


Kunal (IAS)

PROCEEDINGS OF THE PERSONAL HEARING GRANTED TO THE PETITIONER IN MATTER OF ORDER DATED 22/06/2021, BY THE HON'BLE NATIONAL GREEN TRIBUNAL (PRINCIPAL BENCH) IN OA NO-42/2021(WZ)", ON 20TH AUGUST 2021 AT 12 NOON AT CONFERENCE HALL OF COLLECTORATE BUILDING, SOUTH GOA.

A hearing was granted to the Petitioner in the Conference Room of the office of the Collector (South) on 20th August 2021 at 12 Noon in compliance of the order of Hon'ble National Green Tribunal in OA No 42/2021(WZ). Hon'ble NGT had advised the Petitioner to approach the Committee and represent the matters raised by her in the above mentioned OA. The Petitioner has emailed for an appointment to the nodal agency and the Committee has invited the Petitioner to present her views and ideas on the proposed Margao Western Bypass Road.

The following members attended the hearing;

1. Shri. Kunal, IAS, Chairman, GCZMA.
2. Ruchika Katyal, Collector, South Goa.
3. Shri. D.C.Gupta, Chief Engineer, National Highway, R & B
4. Shri Saurabh Kumar, IFS, Conservator of Forest, Goa Forest Department, representing PCCF, Goa Forest Department
5. Dattaprasad Kamat ,EE,PWD DIV.XIV, Fatorda
6. Ankush Gawade,EE ,WRD,Margao
7. Dashrath Redkar,M.S., SEIAA, Panjim-Goa
8. Dr Pradip Sarmokadam, Member Secretary, GSBB
9. A.A.Shetgaonkar, DCF
10. Dr.Shailesh Morajkar,SO,GSWA
11. Surendra Naik, AC-ICS

At the outset, Shri Kunal, IAS, Chairman welcomed all the members and asked the Petitioner Ms Royal Fernandes to present her representations on the proposed Western Bypass alignment before the Committee.

Royla Fernandes, Petitioner introduced herself and thanked the Chairman of the the Committee for giving her an opportunity to put forth her case. The Petitioner however expressed her displeasure of not being invited for the site inspection and ground-truthing by the Committee in spite of the Petitioner sending emails in this regard to all the concerned members of the Committee.

The Petitioner relied on the report and recommendation of SF - I WRD dated

13/08/2021 which was forwarded to the Goa State Biodiversity Board which clearly states that the Sal river is affected by tides up to Colva Bridge. The draft CZMP, therefore, needs to be corrected accordingly showing the HTL up to Colva Bridge with Hazard line which has not been depicted in the CZMP as the area for Western Bypass is not shown on the draft CZMP maps. The Petitioner further stated that if salinity determines the HTL then inspection has to be done for discharge of sewage into the river Sal in Margao, which should actually be treated in STP.

The Petitioner brought to the notice of the Committee that the Water Resources Department had conducted the study in the Summer season i.e after 23rd March and the report was submitted on 13/05/2021, therefore, the study has not taken into account the actual situation in Monsoon Season.

The Petitioner also highlighted that the area proposed to be reclaimed for the proposed Western Bypass is 15 hectares of low lying land which is wetland and is a Carbon sink for the Benaulim Village. The Petitioner questioned whether the Goa State Pollution Control Board has proposed a solution to the climate change impact upon commissioning of the bypass.

The Petitioner stated that the earth required for land reclamation to construct the Western bypass would be about 4,50,000/ cum, considering the average height of 3 mts and area of 1,50,000/ sq mts. It was her submission that the PWD, National Highway Division has to provide the details of source for the procurement of earth to carry out the back-filling or reclamation of land and the Forest Department has to provide details of the trees that will have to be cut to source the earth for back-filling. Similarly, the office of the Collector South should provide details of the permission granted to carry out hill cutting for the earthwork proposed.

The Petitioner requested the Committee to calculate the cost of compensation for loss of biodiversity, loss of wetlands, loss of agricultural land and loss of water bodies due to the construction of the Western Bypass. The Petitioner also requested the Committee to calculate the loss of agriculture activities for those farmers who cultivate their fields in Pulvaddo, Adsulim and Seraulim. The Petitioner said that the existing system is integrated and the lakes of Adsulim and Voddlem Tollem are connected to the Toleband area where the bypass is proposed.

The Petitioner presented the Video recording of 13/06/2021 i.e during monsoon season showing present conditions of flooding in the area where the bypass is proposed. The Petitioner stated that the area is being flooded regularly since the 1980s.

The Petitioner relied on the report of the Goa State Bio-Diversity Board conducted on 20/12/2019 wherein it is recommended that the proposed western bypass should be on stilt considering long term damage.

The Petitioner stated that the report of the Town and Country Planning Department also recommends that a detailed study is required to be conducted for the proposed road by the competent authority. The Agriculture Department has observed that when back-filling is carried out, the agriculture fields are submerged as a result of which the agriculture land remains fallow and in case the bypass is constructed on stilts there be no water-logging.

The Petitioner showed a Google image showing the proposed western bypass, and alleged that reclamation already done for completed stretches have damaged the environment. The Petitioner also showed the images of children's appealing Goa Government to save the environment.

The Petitioner submitted that the box culverts proposed by PWD do not serve any purpose and will not prevent water logging in the low lying areas. The Petitioner showed the images of Navelim village where the road has been built by reclamation and has resulted in flooding of the area during monsoon.

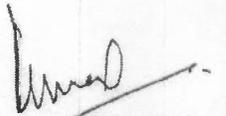
The Petitioner requested members to save the village and the bypass constructed on stilt is the only option for sustainable development. The Petitioner is not objecting to the Western Bypass but is objecting to it to be constructed by carrying out back-filling of low lying areas including water bodies. The request is not for personal benefit but for society at large and the environment considering the future of the next generation.

Shri. Saurabh Kumar, IFS asked the Petitioner as to which source has the Petitioner relied upon to say that western bypass will cause damage to the bio-diversity. He explained that trees that will be cut for the construction of the western bypass will be coconut trees that can be replanted and are not listed as endangered species. Member Secretary, Goa State Bio-diversity Board placed on record the report of the Board dated 19/08/2021 which shows that there are no rare or endangered species in the proposed alignment for the bypass. He also explained that as per the joint report of the GSBB and GSWA there are no water bodies along the proposed alignment of the Western Bypass and the nearest Water body proposed to be declared as Wetland is approximately 200 meters from the alignment proposed for the Western Bypass.

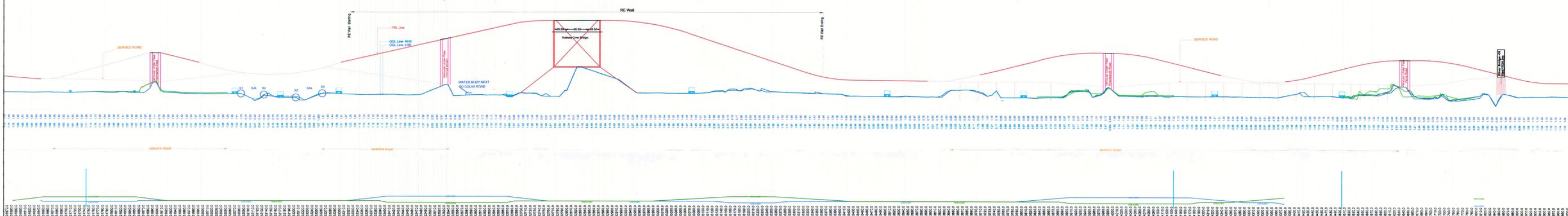
SE-I, WRD informed the meeting that site inspection has been carried out during monsoon by the Assistant Engineer and team of WRD. He further clarified that the area being low lying is prone to flooding during the monsoon, however as per the detailed analysis of the peak flood discharge and the flood spread area calculation and considering 15 hectares of back-filling, the proposed embankment will occupy 2.18 % of the total area in the flood plains which will result into afflux of 3 cms in addition to the present level as against existing freeboard of one meter. The Study concludes that there will be no significant rise in flood level due to the proposed back-filling for the Western Bypass.

Collector, South Goa District clarified to Petitioner that the office of the Collector is not the competent authority to grant permission for hill cutting.


Environmental
Engineer(GSPCB)

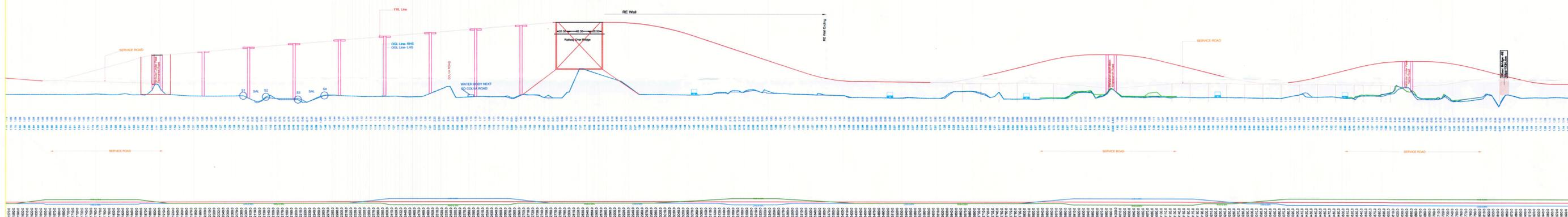

Chairman(GCZMA)

Construction of Margao Western National Highway Bypass for NH-17 (New NH-66) from Km. 26/200(Ch. 00/00) to Km. 38/100 (ch.11/900) in the State of Goa. (PMS)(Balance work between wholesale Fish Market road to Varca road in Ch. 31+900 to 34+650 including improvement in other left out stretches)



PRESENT PROPOSAL AS PER AWARDED TO CONTRACTOR

Construction of Margao Western National Highway Bypass for NH-17 (New NH-66) from Km. 26/200(Ch. 00/00) to Km. 38/100 (ch.11/900) in the State of Goa. (PMS)(Balance work between wholesale Fish Market road to Varca road in Ch. 31+900 to 34+650 including improvement in other left out stretches)



MODIFIED PROPOSAL (PARTLY ELEVATED) AS PER WRD RECOMMENDATION